Reports and Accounts (2008-09) of various companies and related papers

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILAS RAO DESHMUKH: Sir, on behalf of SHRI ARUN YADAV, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

 (i) (a) Thirty-seventh Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1214/15/09]

(b) Twenty-fifth Annual Report and Accounts of the Tyre Corporation of India Limited (TCIL), Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No.L.T. 1213/15/09]

(c) Forty-fourth Annual Report and Accounts of the Triveni Structurals Limited (TSL), Naini, Allahabad, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1215/15/09]

(d) Forty-ninth Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Hospet, Karnataka, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1217/15/09]

(e) Thirty-ninth Annual Report and Accounts of the Bharat Pumps and Compressors Limited (BPCL), Naini, Allahabad, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No.L.T. 1219/15/09]

(f) Fiftieth Annual Report and Accounts of the Heavy Engineering Corporation Limited (HEC), Ranchi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1218/15/09]

(g) Annual Report and Accounts of the M/s Bridge and Roof Company (India) Limited, Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (h) Statement by Government accepting the above Reports.

[Placed in Library. See No.L.T. 1210/15/09]

 (ii) (a) Fifty-seventh Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No.L.T. 1212/15/09]

- (b) Sixty-second Annual Report and Accounts of the NEPA Limited, Nepanagar, Madhya Pradesh, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (c) Reviews by Government on the working of the above Companies.

[Placed in Library. *See* No.L.T. 1216/15/09]

Report and Accounts (2007-08) of CAPART, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Council for Advancement of Peoples Action and Rural Technology (CAPART), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 1629/15/09]

श्री उपसभापति : आप जाइए ..(व्यवधान).. मैं आपकी बात सुनूंगा, मगर आप अपनी सीट पर जाइए ..(व्यवधान)..

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI A.A. JINNAH (Tamil Nadu) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2009-10):

- (i) First Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals);
- (ii) Second Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10) of the Ministry of Chemicals and Fertilizers (Department of Fertilizers); and